

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **14.02.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

APPLICATION NUMBER : CP(CAA)/45(CHE)/2023
PETITION NUMBER : CA(CAA)/27(CHE)/2022
NAME OF THE PETITIONER(S) : Rajgharana Housing Ltd and Others
NAME OF THE RESPONDENTS :
UNDER SECTION : Sec 230-232 of CA, 2013

ORDER

Ld. Counsel Shri. Krishna Sharan Mishra for the Petitioner.

Ld. Counsel Shri. Avinash Krishnan Ravi for the RD.

Shri. B. Palani along with Ld. Counsel Ms. Sreekumari for the
OL.

Report of RD and OL are available on record.

Reply also filed along with the synopsis.

Copy be served on the Counsel for the RD.

List the petition for final hearing on **20.03.2024**.

Sd/-

VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

MG

Sd/-

(SANJIV JAIN)
MEMBER (JUDICIAL)